[9 March, 2006]

RAJYA SABHA

hospitals/institutions under Central/State Government. The financial assistance is, therefore, limited to Rs. 85 lakh per hospital or Rs. 1.5 crore per State/U.T.

## Buildings collapse in Mumbai rain

1907. SHRI VIJAY J. DARDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in the context of a number of buildings having collapsed following the heavy rains this year in Mumbai, Central Government had asked Government of Maharashtra to undertake indentification of what they called "cessed building" classified as dangerous in Mumbai and to have them vacated, pulled down and reconstructed;

(b) whether the State Government of Maharashtra had sought Central aid for the project;

(C) if so, the said sought, the number of dangerous houses so identified and classified, the number of persons and families displaced and the tenements evacuated and reconstructed; and

(d) the Central Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No, Sir. The State Government of Maharashtra, on its own, identified cessed buildings in dangerous condition.

(b) The Government of Maharashtra have not submitted Detailed Project Report for Central assistance under Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c) Does not arise.

(d) The proposal will be considered as and when the same is received in accordance with the prescribed guidelines under JNNURM.

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